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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/189/2016  
NAME OF THE PETITIONER(S) : P. Sengodan & 2 others  
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Pvt Ltd & 2 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) ABISHEK RANAN  
FOR ANANTH MCRATHIA

Counsel for  
the PETITIONER

Abhishek Ranan

2) V. Hari Kumar  
for Dyar & Thrus

for Respondents

V. Hari Kumar

**ORDER**

Counsel for both the parties present. Counsel for the Respondent  
prayed for time for submitting final arguments. At request time is  
enlarged. Put up on 08.09.2017 at 10.30 a.m.

S. Vijayaraghavan  
(S.VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

Ch. Mohd. Sharief Tariq  
(CH.MOHD.SHARIEF TARIQ)  
MEMBER (JUDICIAL)